

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3751
TO BE ANSWERED ON 22ND DECEMBER, 2015

GPS IN PDS VEHICLES

3751. SHRI KANWAR SINGH TANWAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) Whether any scheme had been launched on pilot basis to install 'Global Positioning System' on the vehicles carrying goods/articles for the Targeted Public Distribution System in certain States to check Pilferage/diversion of foodgrains;
- (b) if so, the details thereof and the extent of success achieved therein;
- (c) whether the Government proposes to extend the said scheme across the country; and
- (d) if so, the details thereof and the steps taken/being taken in this regard, State-wise?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (d): In order to curb diversion and leakages of foodgrains meant for TPDS, a scheme for Installation of Global Positioning System (GPS) sets was taken up for implementation in 11th Five Year Plan on pilot basis in the States of Tamil Nadu and Chhattisgarh for tracking the movement of vehicles transporting Targeted Public Distribution System (TPDS) commodities. Further, due to implementation of a Plan Scheme on End-to-end Computerization of TPDS Operations during the 12th Five Year Plan to ensure transparency and check leakages/diversion in the TPDS system which includes supply chain management, this scheme has been discontinued.
